

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB)-369(ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2017**

**NAME OF THE COMPANY:** M/s. Daimler Financial Services Pvt. Ltd. Vs.  
M/s. Rising Buildwell Pvt. Ltd.

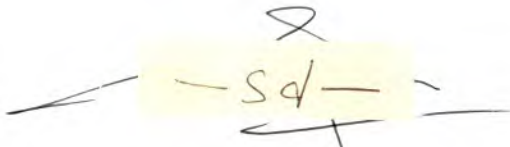
**SECTION OF THE COMPANIES ACT:** 7 of IBC, 2016

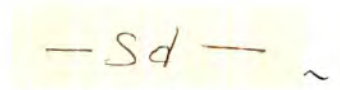
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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Present: Mr. Pawan Kumar Ray for the Petitioner

**ORDER**

Re-notify this case on 27<sup>th</sup> September, 2017, in view of the Special Bench being constituted.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**